

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :24/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/10829/2025 ARBP/31/2025	M/S. SUBHASIS JENA ENGINEERS AND BUILDERS PVT. LTD.,CUTTACK VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ( //
2	D-BLAPL/8677/2025 BLAPL/3221/2025	LAXMAN GOUDA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JEYPORE MAHILA /19 /2025 SPECIAL JUDGE(POCSO),JEYPORE(Kor Spl/000011/2025
3	D-BLAPL/8692/2025 BLAPL/3222/2025	PRANAYA KUMAR PODHA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	LAIKERA /65 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000382/2025
4	D-BLAPL/8626/2025 BLAPL/3223/2025	MANOJ SUTAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /385 /2024 S.D.J.M.,MALKANGIRI(Malkangiri ) GR/0000477/2024
5	D-BLAPL/8354/2025 BLAPL/3224/2025	MANMATH SWAIN VS STATE OF ODISHA	PRAGYAN NALINI NAYAK VS	MANCHESWAR P.S. /363 /2021 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000486/2021
6	D-BLAPL/8702/2025 BLAPL/3225/2025	KIRTIKESHARI MISHRA VS STATE OF ODISHA	ABINASH DAS VS	LAXMISAGAR P.S. /34 /2025 J.M.F.C.(IV),BHUBANESWAR(Khordha ) CT/0000094/2025
7	D-BLAPL/8713/2025 BLAPL/3226/2025	AJIT PATEL VS STATE OF ODISHA	SOUMYA KANTA TRIPATHY VS	KALIMELA /93 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000114/2023
8	D-BLAPL/8726/2025 BLAPL/3227/2025	SUJIT KUMAR NAYAK VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /116 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000123/2024
9	D-BLAPL/8729/2025 BLAPL/3228/2025	D.ANKANNA VS STATE OF ODISHA	AMITAV TRIPATHY VS	DASPALLA /56 /2025 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000095/2025
10	D-BLAPL/8746/2025 BLAPL/3229/2025	SANTOSH KUMAR MAHALIK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	MALGODOWN /27 /2025 SPECIAL JUDGE (POCSO), CUTTACK(C Spl/0000035/2025
11	D-BLAPL/7413/2025 BLAPL/3230/2025	PRAVAKAR DAS VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	NIMAPADA /28 /2023 SPECIAL JUDGE (POCSO), PURI(Puri) TR/0000076/2024

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12	D-BLAPL/7586/2025 BLAPL/3231/2025	AMULYA KUMAR MALIK VS STATE OF ODISHA	AJAYA KUMAR JENA VS	AUL /431 /2022 J.M.F.C.,AUL(Kendrapara ) GR/0000780/2022
13	D-BLAPL/7692/2025 BLAPL/3232/2025	KOKILA NAHAK VS STATE OF ODISHA	SARAT KUMAR JENA VS	KABISURYANAGAR /45 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000045/2025
14	D-BLAPL/8159/2025 BLAPL/3233/2025	RAJESH SWAIN VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	DEOGARH /521 /2024 ASST. SESSIONS JUDGE, DEOGARH(Del ST/0000012/2025
15	D-BLAPL/8163/2025 BLAPL/3234/2025	DILLIP KU. BISWAL @ DILLIP BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TANGI (KHURDA) /482 /2024 2ND A.D.J.,KHURDA(Khordha ) ST/0000175/2024
16	D-BLAPL/8293/2025 BLAPL/3235/2025	DEEPAK KUMAR NAYAK @ DEEPAK KU. NAYAK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	INDUSTRIAL ESTATE PS /64 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000024/2025
17	D-BLAPL/8206/2025 BLAPL/3236/2025	RAKESH KUMAR PRADHAN VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	DASPALLA /185 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh ) TR/0000158/2024
18	D-BLAPL/8207/2025 BLAPL/3237/2025	RAYEES MOMIN @ RAYEES VS STATE OF ODISHA	S.S.RAY (2) VS	GUDARI /90 /2024 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000102/2024
19	D-BLAPL/8304/2025 BLAPL/3238/2025	CHAKRADHAR NAIK VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	BARKOTE /92 /2025 J.M.F.C., BARKOTE(Debagarh ) CT/0000091/2025
20	D-BLAPL/8797/2025 BLAPL/3239/2025	KESHWAR GOPE VS STATE OF ODISHA	KULDEEP MOHANTY VS	LEPHRIPADA /82 /2023 A.D.J.,SUNDARGARH(Sundargarh) ST/0000013/2024
21	D-BLAPL/8695/2025 BLAPL/3240/2025	LALIT DIGAL @ RUNA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000112/2024
22	D-BLAPL/8699/2025 BLAPL/3241/2025	ROSHAN KUMAR CHOUDHURY @ PARVIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000112/2024
23	D-BLAPL/8529/2025	HARICHANDRA PRADHAN @ KALIA	ASMIYA RANJAN MAJHI	NCB BHUBANESWAR /5 /2024

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	BLAPL/3242/2025	VS UNION OF INDIA (NCB)	VS	SPECIAL JUDGE, CUTTACK(Cuttack) Spl/000043/2024
24	D-BLAPL/8851/2025 BLAPL/3243/2025	KSHIROD KUMAR NAYAK VS STATE OF ODISHA	ASISH KUMAR RAY VS	CYBER CRIME AND ECO. OFFENCE, CU J.M.F.C.(III),CUTTACK(Cuttack) GR/0000903/2024
25	D-BLAPL/8577/2025 BLAPL/3244/2025	ALOK SAHU @ ALOK KUMAR SAHU VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	SOHELLA /51 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/000007/2025
26	D-BLAPL/8751/2025 BLAPL/3245/2025	SAGAR GOUDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /29 /2025 SPECIAL JUDGE,KHALLIKOTE(Ganjam) Spl/000005/2025
27	D-BLAPL/8754/2025 BLAPL/3246/2025	JITENDRA KUMAR PATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /116 /2023 1ST A.D.J., CUTTACK(Cuttack) ST/0000123/2024
28	D-BLAPL/8859/2025 BLAPL/3247/2025	UMESH ROUT VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	KHARIAR /424 /2023 DIST.& SESSIONS JUDGE,NAWAPARA(O ST/0000026/2024
29	D-BLAPL/8756/2025 BLAPL/3248/2025	SANJAYA MARANDI @ SANJAY MARANDI VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /70 /2025 S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000340/2025
30	D-BLAPL/8774/2025 BLAPL/3249/2025	AKSHYA KUMAR SWAIN VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000002/2025
31	D-BLAPL/8781/2025 BLAPL/3250/2025	GANGADHAR SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /126 /2025 S.D.J.M. CIVIL JUDGE (JD),TALCHER(A GR/0000256/2025
32	D-BLAPL/8862/2025 BLAPL/3251/2025	DEBASWARUP SAHU VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	LAIKERA /73 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000420/2025
33	D-BLAPL/8790/2025 BLAPL/3252/2025	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR SAHOO VS	ODAGAON /140 /2021 J.M.F.C.,ODAGAON(Nayagarh ) GR/0000252/2021
34	D-BLAPL/8866/2025 BLAPL/3253/2025	SAHIL MAHAMMAD VS	PRASANTA KUMAR ROURTRAY VS	NAWAPARA /46 /2025 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA

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35	D-BLAPL/8871/2025 BLAPL/3254/2025	STATE OF ODISHA SWAPNA @ CHANDRAMA KHILLO VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CT/0000138/2025 MATHILI /159 /2021 J.M.F.C.,MATHILI(Malkangiri ) GR/0000875/2021
36	D-BLAPL/8211/2025 BLAPL/3255/2025	STATE OF ODISHA SWARAJ RAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JATNI P.S. /82 /2025 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000096/2025
37	D-BLAPL/8214/2025 BLAPL/3256/2025	STATE OF ODISHA MUNA @ ARJUN KAR VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /458 /2022 2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE TR/0000346/2022
38	D-BLAPL/8340/2025 BLAPL/3257/2025	STATE OF ODISHA SUBRAT BEHERA @ RAJA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	RAGHUNATHPALI /567 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000030/2025
39	D-BLAPL/8383/2025 BLAPL/3258/2025	STATE OF ODISHA DEBASIS @ DEBASHIS PATTNAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INDUSTRIAL ESTATE PS /64 /2025 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000024/2025
40	D-BLAPL/8406/2025 BLAPL/3259/2025	STATE OF ODISHA KHAGAPATI HARIJAN VS STATE OF ODISHA	SATYA SHIVA DASH VS	JHARIGAM /6 /2025 J.M.F.C., JHARIGAON(Nabarangapur ) GR/0000006/2025
41	D-BLAPL/8571/2025 BLAPL/3260/2025	STATE OF ODISHA ASHISH KUMAR PADHY @ ASHIS KUMAR PADHY VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 SPECIAL JUDGE ASKA(Ganjam) 2(A)CC/0000004/2025
42	D-BLAPL/8759/2025 BLAPL/3261/2025	STATE OF ODISHA LILIP KUMAR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DASPALLA /56 /2025 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000095/2025
43	D-BLAPL/8764/2025 BLAPL/3262/2025	STATE OF ODISHA BIJAY @ BIJAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /50 /2024 J.M.F.C,AUL(Kendrapara ) GR/0000118/2024
44	D-BLAPL/8765/2025 BLAPL/3263/2025	STATE OF ODISHA SUNIL PARAJA @ LALU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /73 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000228/2025
45	D-BLAPL/8766/2025 BLAPL/3264/2025	STATE OF ODISHA TRINATH HARIHAN @ BUDU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /57 /2025 S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Ko GR/0000175/2025

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46	D-BLAPL/8767/2025 BLAPL/3265/2025	NARAYAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /159 /2025 J.M.F.C.,KABISURYANAGAR(Ganjam) GR/0000158/2025
47	D-BLAPL/8591/2025 BLAPL/3266/2025	RAJA @ SUBRAT BEHERA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BRAHMANITARANG /284 /2024 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000028/2025
48	D-BLAPL/8770/2025 BLAPL/3267/2025	AMIT BAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	BRAJARAJNAGAR /29 /2024 C.J.M.,JHARSUGUDA(Jharsuguda ) CT/0000100/2024
49	D-BLAPL/8772/2025 BLAPL/3268/2025	MUNA @ DUSMANTA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /63 /2025 J.M.F.C.(CITY),BALASORE(Baleshwar) CT/0000160/2025
50	D-BLAPL/8773/2025 BLAPL/3269/2025	BUNTY @ SAYAD NASARUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /342 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000926/2024
51	D-BLAPL/8804/2025 BLAPL/3270/2025	GOURI SHANKAR DIGAL @ SANKAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BOUDH /422 /2024 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000110/2024
52	D-BLAPL/8819/2025 BLAPL/3271/2025	MAHADEV DEY VS STATE OF ODISHA	SK. ZAFARULLA VS	//0 J.M.F.C.,KHURDA(Khordha ) 2(B)CC/0000001/2025
53	D-BLAPL/8612/2025 BLAPL/3272/2025	DAMODAR BEJ VS STATE OF ODISHA	DEVASHIS PANDA VS	GHASIPURA /188 /2018 A.D.J.,ANANDAPUR(Kendujhar) ST/0000012/2022
54	D-BLAPL/8832/2025 BLAPL/3273/2025	PRAKASH DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHALLIKOTE /94 /2025 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000215/2025
55	D-BLAPL/8880/2025 BLAPL/3274/2025	YUVRAJ SINGH @ BANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	JHARSUGUDA /60 /2025 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARS CT/0000357/2025
56	D-BLAPL/8282/2025 BLAPL/3275/2025	TAPAN KUMAR NAHAK VS STATE OF ODISHA	DEBASNAN DAS VS	JAGATSINGPUR /117 /2025 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0000310/2025
57	D-BLAPL/8893/2025	KAKULU NAIK	RAJENDRA NARAYAN ROUT	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/3276/2025	VS STATE OF ODISHA	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPTON
58	D-BLAPL/8895/2025 BLAPL/3277/2025	GIBSON PADAL @ GIPSAN PODAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	2(A)CC/0000012/2025 POTTANGI /24 /2023 SPECIAL JUDGE,KORAPUT(Koraput) TR/0000023/2023
59	D-CMAPL/11815/2025 CMAPL/97/2025	RABINDRA KUMAR SAHOO VS STATE OF ODISHA	ADV. VS	// () //
60	D-CMP/11448/2025 CMP/441/2025	BARSHA TRIPATHY GUPTA VS BISWAJIT SWAIN	ATMAJIT MANMITH DAS VS	// CIVIL JUDGE (JD),BHUBANESWAR(Khordha) IA/0000002/2025
61	D-CMP/9326/2025 CMP/442/2025	SARAT KUMAR DASH VS RAJANI PANI@DASH	MAMATA MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur ) CS/0000111/2001
62	D-CMP/10548/2025 CMP/443/2025	GOURAV NAIK @ GOURAV NAYAK VS RAMA MAJHI	RABINDRA KUMAR SAHOO VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR CMA/0000026/2022
63	D-CMP/11395/2025 CMP/444/2025	SWARNALATA PRADHAN VS SHANTILATA PRADHAN	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (JD),1ST COURT,CUTTACK CVREV/0000011/2022
64	D-CMP/10890/2025 CMP/445/2025	ALEENA ACHARYA VS SITESH CHANDRA TRIPATHY	BIDESH RANJAN BEHERA VS	// 2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK CS/0000472/2019
65	D-CONTC/9049/2025 CONTC/1447/2025	NILAKANTHA BEHERA VS J.SONAL,IAS	ABHIRAM SWAIN VS	// () //
66	D-CONTC/10439/2025 CONTC/1448/2025	RABINDRA KUMAR BARIK VS GOPAL KRUSHNA DAS,RTO,KEONJHAR	BRAJA MOHAN SARANGI VS	// () //
67	D-CONTC/11384/2025 CONTC/1449/2025	NIRUPAMA SAHU VS SURYAWANSHI MAYUR VIKAS,IAS	ADV. VS	// () //
68	D-CONTC/10600/2025 CONTC/1450/2025	SUJATA TRIPATHY VS	RASMI RANJAN DASH VS	// ()

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69	D-CONTC/10602/2025 CONTC/1451/2025	SIDDARTH SHANKAR SWAIN, COLLECTOR AND D.M, PURI SUBASH SETHI VS S.PRAVEEN KUMAR, IPS	RASMI RANJAN DASH VS	// // 0 //
70	D-CONTC/11281/2025 CONTC/1452/2025	CHITRASEN PRADHAN VS VINEET AGARWAL, IPS	ADV. VS	// 0 //
71	D-CONTC/10986/2025 CONTC/1453/2025	PRAFULLA KUMAR NAYAK VS VEDDBHUSAN, COMMNR., SAMBALPUR MUNICIPAL CORPORATION	ADV. VS	// 0 //
72	D-CONTC/11543/2025 CONTC/1454/2025	KHIROD CHANDRA MOHANTA VS SHALINI PANDIT, IAS	ADV. VS	// 0 //
73	D-CONTC/11547/2025 CONTC/1455/2025	ATC LOGISTIC CO. VS SACHIN PILLAI, MD AND CEO, HINDUJA LEYLAND FINANCE LTD., CHENNAI	ADV. VS	// 0 //
74	D-CONTC/11573/2025 CONTC/1456/2025	PRATAP CHANDRA BISWAL VS MIHIR PRASAD MOHANTY, MD, OSCMF, BBSR	Baidhar Sahoo VS	// 0 //
75	D-CONTC/11577/2025 CONTC/1457/2025	SUSIL KUMAR BISWAL VS MIHIR PRASAD MOHANTY, MD, OSCMF, BBSR	Baidhar Sahoo VS	// 0 //
76	D-CONTC/11832/2025 CONTC/1458/2025	TAPAN DAS VS PRAFULLA KUMAR BEHERA, ASST. EXECUTIVE ENGINEER, R AND B DIVISION NO.1, CUTTACK	JAYDEEP PAL VS	// 0 //
77	D-CONTC/10905/2025 CONTC/1459/2025	GADEI SWAIN VS ARVIND AGRAWAL, IAS	ARUPANANDA GOSWAMY VS	// 0 //
78	D-CONTC/11380/2025 CONTC/1460/2025	HARAPRIYA SATAPATHY VS DIBYA JYOTI PARIDA, IAS	ADV. VS	// 0 //
79	D-CONTC/10947/2025 CONTC/1461/2025	MD. BASIR VS SUKANTA NAYAK, TAHASILDAR, KOLABIRA	SUBRAT KUMAR KAR VS	// 0 //

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80	D-CONTC/11398/2025 CONTC/1462/2025	RAJKISHORE BALIARSINGH VS SHALINI PANDIT, IAS	ADV. VS	// () //
81	D-CONTC/11400/2025 CONTC/1463/2025	RIJEDI PRADHAN VS LALIT DAS,RETD.IPS	ADV. VS	// () //
82	D-CONTC/11404/2025 CONTC/1464/2025	DIBAKAR PRADHAN VS RANJAN KUMAR SAHOO,OAS	ADV. VS	// () //
83	D-CONTC/11422/2025 CONTC/1465/2025	KUNILATA SWAIN VS RAGHURAM IYER,DIRECTOR,HIGHER SECONDARY EDUCATION,BBSR,KHURDA	ADV. VS	// () //
84	D-CONTC/11776/2025 CONTC/1466/2025	SABITA PANDA VS ER.SAMBIT KUMAR,RTO,CHANDIKHOLE,JAJPUR	BRAJA MOHAN SARANGI VS	// () //
85	D-CONTC/11431/2025 CONTC/1467/2025	BISWARANJAN MOHAPATRA VS USHA PADHEE,PRINCIPAL SECY.,HOUSING AND U. D DEPT., ODISHA	ADV. VS	// () //
86	D-CONTC/11572/2025 CONTC/1468/2025	BISWAJIT SATPATHY VS MIHIR PRASAD MOHANTY,MD,OSCMF,BBSR	ADV. VS	// () //
87	D-CRLA/8787/2025 CRLA/365/2025	BALIA MOHANTY VS STATE OF ODISHA	BIBHUDHANANDA MUDULI VS	PADMAPUR /144 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000150/2022
88	D-CRLA/8821/2025 CRLA/366/2025	SAROJ KUMAR BARIHA VS STATE OF ODISHA	JAYADEBA BEHERA VS	GAISILET /95 /2012 A.D.J.,PADAMPUR(Bargarh ) CT/0000095/2013
89	D-CRLA/8637/2025 CRLA/367/2025	SANTOSH KUMAR PATRA VS STATE OF ORISSA	BIREN SANKAR TRIPATHY VS	VIGILANCE PS (BERHAMPUR) /38 /2008 SPECIAL JUDGE (VIG),BERHAMPUR(Ga GR/0000038/2008
90	D-CRLA/8844/2025 CRLA/368/2025	NALA@SANTOSH BEHERA@SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	BELLAGAON /28 /2024 SPECIAL JUDGE,CHATRAPUR(Ganjam) Spl/0000032/2024
91	D-CRLA/8883/2025	JETHU PRADHAN	BISWAJIT NAYAK	BIRMITRAPUR /14 /2018

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	CRLA/369/2025	VS STATE OF ODISHA	VS	AD-HOC A.D.J. (FTSC),ROURKELA(Sund Spl/0000012/2018
92	D-CRLA/8782/2025 CRLA/370/2025	BYOMAKESH DASH VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BHUBANESWAR VIGILANCE /16 /2006 SPECIAL JUDGE(VIG),BHUBANESWAR TR/0000085/2007
93	D-CRLMC/6008/2025 CRLMC/1197/2025	BANU@RAJA DAS VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	PARADEEP /281 /2023 AD-HOC A.D.J.(F.T.S.C.),JAGATSINGHP Spl/0000082/2023
94	D-CRLMC/8540/2025 CRLMC/1198/2025	BIJAY KUMAR BISWAL VS STATE OF ODISHA	PRAJIT KUMAR PRADHAN VS	HANDAPA /45 /2023 ADDL. SESSION JUDGE,ATHAMALIK(A CRREV/0000004/2023
95	D-CRLMC/8635/2025 CRLMC/1199/2025	PARAMANANDA BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	DHENKANAL TOWN /190 /2015 C.J (S.D) (W)-ASJ, DHENKANAL(Dhenkar GR/0000863/2015
96	D-CRLMC/8456/2025 CRLMC/1200/2025	SOUMEN DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	CYBER CRIME AND ECO. OFFENCE, CU S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000231/2024
97	D-CRLMC/8662/2025 CRLMC/1201/2025	BASUDEV PARIDA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 A.D.J. CUM SPECIAL JUDGE,BERHAMPI 2(A)CC/0000049/2021
98	D-CRLMC/8679/2025 CRLMC/1202/2025	TANGUDU SANDEEP VS TANGUDU CHAITANYA	SOUMYA MISHRA VS	//0 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R MIS.CASE/0000083/2023
99	D-CRLMC/6486/2025 CRLMC/1203/2025	ABHIJIT BHARAT GADTIA VS STATE OF ODISHA	AMITAV TRIPATHY VS	CYBER CRIME AND ECONOMIC OFFEN DISTRICT & SESSIONS JUDGE, BHAWA CRREV/0000018/2024
100	D-CRLMC/7538/2025 CRLMC/1204/2025	PREM PRAKASH DALUA VS STATE OF ODISHA	BIBHUTI BHUSAN PATTNAYAK VS	AIR FIELD P.S. /292 /2024 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0000901/2024
101	D-CRLMC/8465/2025 CRLMC/1205/2025	SWARUP KUMAR DAS VS NISAKAR ROUT	ANUGRAHA NARAYAN SAMANTRAY VS	//0 J.M.F.C.,ERASAMA(Jagatsinghapur ) ICC/0000053/2022
102	D-CRLMC/8741/2025 CRLMC/1206/2025	TUTU@BHARATENDU BAL VS	MANISH DHIR VS	ANGUL TOWN /98 /2001 J.M.F.C.,ANGUL(Anugul )

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103	D-CRLMC/8843/2025 CRLMC/1207/2025	STATE OF ODISHA BHAGABAN BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	GR/0000419/2001 UDALA /297 /2021 S.D.J.M.-CIVIL JUDGE (JD),UDALA(Mayur)
104	D-CRLMC/6815/2025 CRLMC/1208/2025	NILIMA MISHRA@PATI VS TAMISTA MISHRA	KOUSIK ANANDA GURU VS	ICC/0000048/2021 //0 J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0000995/2024
105	D-CRLMC/6995/2025 CRLMC/1209/2025	ASWINI MISHRA@ASWINI KUMAR MISHRA VS TAMISTA MISHRA	KOUSIK ANANDA GURU VS	//0 J.M.F.C.,BHUBANESWAR(Khordha ) CMC/0000995/2024
106	D-CRLMC/8740/2025 CRLMC/1210/2025	PURNA CHANDRA SAHU VS STATE OF ODISHA	VIVEKANANDA JENA VS	SORO /493 /2016 J.M.F.C.,SORO(Baleshwar) EXN.M.C./0000161/2022
107	D-CRLMC/7984/2025 CRLMC/1211/2025	SIBA PRASAD PATRO VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	//0 J.M.F.C.,BERHAMPUR(Ganjam) ICC/0000184/2022
108	D-CRLMC/7678/2025 CRLMC/1212/2025	ASHISH KUMAR MALLICK VS STATE OF ODISHA	RAVI SHANKAR SAMAL VS	//0 A.D.J.,KUJANG(Jagatsinghapur ) CRA/0000002/2025
109	D-CRLMC/7982/2025 CRLMC/1213/2025	JADUNATH SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /826 /2024 J.M.F.C.,POLSARA(Ganjam) MIS.CASE/0000002/2025
110	D-CRLMC/8384/2025 CRLMC/1214/2025	SUJIT KUMAR MOHANTY VS STATE OF ODISHA	BISWARANJAN DALAI VS	BRAHMANITARANG /211 /2024 J.M.F.C.,(R),ROURKELA(Sundargarh) GR/0000958/2024
111	D-CRLMC/8503/2025 CRLMC/1215/2025	BISWASHREE PATTANAIAK VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	//0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0003911/2022
112	D-CRLMC/8811/2025 CRLMC/1216/2025	BIKRAM KUMAR NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /142 /2013 J.M.F.C.,POLSARA(Ganjam) GR/0000374/2013
113	D-CRLMC/8823/2025 CRLMC/1217/2025	PRASANTA KUMAR ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARAMBA /129 /2013 J.M.F.C.,BARAMBA(Cuttack) GR/0000130/2013

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114	D-CRLMC/8739/2025 CRLMC/1218/2025	KABIL SEIKH VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	PHIRINGIA /115 /2024 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000108/2024
115	D-CRLMC/8805/2025 CRLMC/1219/2025	AMIT TANDI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JONK /200 /2023 S.D.J.M.-CIVIL JUDGE (JD),NAWAPARA CT/0000545/2023
116	D-CRLMC/8838/2025 CRLMC/1220/2025	PRADEEP KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC ICC/0000039/2022
117	D-CRLMP/8749/2025 CRLMP/393/2025	GIRIDHARI LAL GUPTA VS INSPECTOR OF POLICE, HIMGIRI POLICE STATION, SUNDERGARH	SUKANTA KUMAR BISWAL VS	//0 () //
118	D-CRLMP/8641/2025 CRLMP/394/2025	USHARANI PANDA VS STATE OF ODISHA	NISHIKANT MISHRA VS	CHAULIAGANJA /211 /2024 () //
119	D-CRLMP/8682/2025 CRLMP/395/2025	JHUNA DASH VS STATE OF ODISHA	MANAS KUMAR CHAND VS	INDUSTRIAL ESTATE PS /26 /2025 () //
120	D-CRLMP/7616/2025 CRLMP/396/2025	MANORANJAN RAUL VS STATE OF ODISHA	SAROJA KANTA MANDAL VS	//0 () //
121	D-CRLMP/8160/2025 CRLMP/397/2025	BIBEKANANDA DASH VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	//0 () //
122	D-CRLMP/8633/2025 CRLMP/398/2025	SAKUNTALA SAHU VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	//0 () //
123	D-CRLMP/8660/2025 CRLMP/399/2025	SUJATA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	CYBER CRIME AND ECONOMIC OFFEN () //
124	D-CRP/11898/2025 CRP/10/2025	VINEET KUMAR LALANI VS SANTOSH KUMAR NAYAK	DEBAKANTA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CMA/0000237/2023
125	D-LAA/5898/2025	MAKURA SA@MUKURA	SUKANTA KUMAR NAYAK	//

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	LAA/12/2025	VS	VS	CIVIL JUDGE (SD),BHAWANIPATNA(Kalahandi)
126	D-MACA/7362/2025 MACA/356/2025	LAND ACQUISITION AND REHABILITATION OFFICER, KALAHANDI CHOLAMANDALAM GENERAL INSURANCE CO. LTD., SAMBALPUR	ADAM ALI KHAN	LAR/0000129/2015
		VS	VS	//
127	D-MACA/11468/2025 MACA/357/2025	AJAYA KUMAR SAHOO BIJAYALAXMI DAS	PRADEEP KUMAR MISHRA	2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur)
		VS	VS	Mac/0000035/2021
128	D-MACA/11483/2025 MACA/358/2025	RAJESH KUMAR PRADHAN TAILAKHA SAMAL	PRADEEP KUMAR MISHRA	//
		VS	VS	IV M.A.C.T,CUTTACK(Cuttack)
129	D-MACA/9078/2025 MACA/359/2025	M/S. BADRINARAYAN TRANSPORT, ANGUL ASHISH PATTNAIK	JNYANANANDA PANDA	Mac/0000235/2018
		VS	VS	//
130	D-MACA/11481/2025 MACA/360/2025	SANAND SAWAN KUMAR MAHALA HADIBANDHU PATRA	PRADEEP KUMAR MISHRA	III M.A.C.T.,TALCHER(Anugul )
		VS	VS	Mac/0000026/2022
131	D-MACA/11442/2025 MACA/361/2025	NIRANJAN PATRA THE MANAGER, LEGAL CLAIMS DEPARTMENT, RELIANCE GENERAL INSURANCE CO. LTD., SAMBALPUR	SUBHANT SATPATHY	//
		VS	VS	1ST M.A.C.T., BHAWANIPATNA(Kalahandi)
132	D-MACA/11714/2025 MACA/362/2025	SANTILATA SATPATHY SUBHRANSHU SEKHAR PASAYAT	DILLIP KUMAR MOHAPATRA	Mac/0000051/2023
		VS	VS	//
133	D-MATA/11546/2025 MATA/119/2025	D.M., ORIENTAL INSURANCE CO. LTD.,CUTTACK MITRABHANU MISHRA	SURJYA RANJAN ROUL	4TH M.A.C.T. KEONJHAR(Kendujhar)
		VS	VS	Mac/0000097/2021
134	D-MATA/6849/2025 MATA/120/2025	RAJESWARI PANDA RANISH DHAL	BIPLABA P.B. BAHALI	//
		VS	VS	1ST M.A.C.T., BHAWANIPATNA(Kalahandi)
135	D-MATA/10072/2025 MATA/121/2025	JAGNYA NARAYAN DHAL NRUSINGH CHARAN SWAIN	PRATIK DASH	Mac/0000101/2018
		VS	VS	//
136	D-MSA/11819/2025 MSA/16/2025	KHYARI PATRO BHUNESHWAR PRASAD VERMA	HEMANT KUMAR MUND	1ST M.A.C.T., JAGATSINGHPUR(Jagatsinghpur)
		VS	VS	Mac/0000388/2015
				JUDGE,FAMILY COURT,JAGATSINGHPUR(Jagatsinghpur)
				CP/0000177/2020
				//
				JUDGE FAMILY COURT,CUTTACK(Cuttack)
				CP/0000284/2018
				//
				JUDGE FAMILY COURT,GANJAM(Ganjam)
				CP/0000168/2021
				//
				()

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137	D-OTAPL/11732/2025 OTAPL/28/2025	ENFORCEMENT DIRECTORATE, BBSR PRINCIPAL COMMISSIONER OF GST AND C. EX, BHUBANESWAR VS M/S SAFARI RETREATS PRIVATE LIMITED,BBSR	SUJAN KUMAR ROY CHOUDHURY,SR.S.C VS	// // ()
138	D-RPFAM/11097/2025 RPFAM/84/2025	SANDHYARANI LENKA VS GULSHAN SWAIN	BHARATI DASH VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000138/2019
139	D-RPFAM/11314/2025 RPFAM/85/2025	SUSEN KUMAR MAHARANA VS SASMITA MOHARANA	SMRUTI RANJAN MOHAPATRA VS	// JUDGE, FAMILY COURT, DHENKANAL Crp/0000109/2021
140	D-RSA/11381/2025 RSA/149/2025	GANESHRAM PANIGRAHI VS SATYANARAYAN PANIGRAHI	BIBEKANANDA BEHERA VS	// A.D.J.,PADAMPUR(Bargarh ) RFA/0000008/2017
141	D-RVWPET/7527/2025 RVWPET/83/2025	KISHORE BISWAL VS UNION OF INDIA	SHASHI BHUSAN JENA VS	// () //
142	D-TRP(C)/11496/2025 TRP(C)/86/2025	KABITA NALLA VS NILAKANTA NALLA	PRASANNA KUMAR MISHRA VS	// JUDGE FAMILY COURT,RAYAGADA(Ra CP/0000009/2025
143	D-TRP(C)/11498/2025 TRP(C)/87/2025	SUBHASHMITA SAHOO VS ABINASH NAYAK	SAMARENDRA MOHANTY VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000424/2024
144	D-TRP(C)/11789/2025 TRP(C)/88/2025	SANGITA PANDA VS AMRESH MAHAPATRA	BIGYAN KUMAR SHARMA(SR. ADV.) VS	// JUDGE, FAMILY COURT, NABARANGPUR CP/0000007/2025
145	D-TRP(C)/11646/2025 TRP(C)/89/2025	SASMITA MISHAL @ SAMITA MISAL VS APURBA ANDRAPU	SOUBHAGYA KUMAR DASH VS	// JUDGE FAMILY COURT AT PARALAKH CP/0000005/2025
146	D-WA/11461/2025 WA/625/2025	STATE OF ODISHA VS SRINIBASH PUROHIT	SATYABRATA MOHANTY, A.G.A. VS	// () //
147	D-WA/11462/2025 WA/626/2025	STATE OF ODISHA VS PRAKASH CHANDRA JENA	RAJANI BHUSAN MISHRA, A.G.A. VS	// () //

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148	D-WA/11463/2025 WA/627/2025	STATE OF ODISHA VS PUSPANJALI SAMANTARAY	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
149	D-WA/11464/2025 WA/628/2025	STATE OF ODISHA VS SUJATA DAS	BIMBISAR DASH, A.G.A. VS	// 0 //
150	D-WA/11746/2025 WA/629/2025	M/S. SUNFLAG IRON AND STEEL CO.LTD, NAGPUR VS M/S. TARINI PRASAD MOHANTY, KEONJHAR	SARADA PRASANNA SARANGI VS	// 0 //
151	D-WA/11494/2025 WA/630/2025	STATE OF ODISHA VS PRASAN KUMAR MAHARANA	MANASH RANJAN MOHANTY, A.G.A. VS	// 0 //
152	D-WA/11725/2025 WA/631/2025	SUMADHURI PRADHAN VS SUB-COLLECTOR CUM O.S.D. BALIGUDA	RUDRA NARAYAN PARIJA VS	// 0 //
153	D-WA/11495/2025 WA/632/2025	COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPARTMENT ,BBSR VS SOUBHAGYA LAXMI SAHOO	CHANDRAKANTA PRADHAN, A.G.A. VS	// 0 //
154	D-WP(C)/11728/2025 WP(C)/8419/2025	BASIR KHAN VS STATE OF ODISHA	SANJEEV UDGATA VS	// 0 //
155	D-WP(C)/11465/2025 WP(C)/8420/2025	HEMANT AGRAWAL AND CO., KALAHANDI VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
156	D-WP(C)/11567/2025 WP(C)/8421/2025	PURNA CHANDRA DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
157	D-WP(C)/11112/2025 WP(C)/8422/2025	SUCHITA MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
158	D-WP(C)/10862/2025 WP(C)/8423/2025	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
159	D-WP(C)/11524/2025	KRUSHNA CHANDRA SETHI	SARAT KUMAR BEHERA	//

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	WP(C)/8424/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/10665/2025 WP(C)/8425/2025	NIRMALA MEDICAL STORE, BALASORE VS BALASORE COOPERATIVE URBAN BANK LTD., BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
161	D-WP(C)/10427/2025 WP(C)/8426/2025	NALINI PANDA VS STATE OF ODISHA	DHULESWAR CHOUDHURY VS	// 0 //
162	D-WP(C)/10985/2025 WP(C)/8427/2025	GOURANGA CHARAN JENA VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
163	D-WP(C)/11330/2025 WP(C)/8428/2025	PRATAP KUMAR SWAIN VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	SANJIB MOHANTY VS	// 0 //
164	D-WP(C)/10394/2025 WP(C)/8429/2025	BIKRAM KUMAR JAGADEV VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
165	D-WP(C)/11529/2025 WP(C)/8430/2025	JITENDRA KUMAR BISOYI VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
166	D-WP(C)/11506/2025 WP(C)/8431/2025	RATNAMANI MOHANTY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
167	D-WP(C)/11221/2025 WP(C)/8432/2025	PRAKASH KUMAR PATRA VS ANITA SINGH	DWARIKA PRASAD MOHANTY VS	// 0 //
168	D-WP(C)/11542/2025 WP(C)/8433/2025	BIPRA RANJAN BEURA VS STATE OF ODISHA	ULLASH CHANDRA MOHANTY VS	// 0 //
169	D-WP(C)/11508/2025 WP(C)/8434/2025	MRUTYUNJAYA BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
170	D-WP(C)/11159/2025 WP(C)/8435/2025	DHANDRU SAHU VS	SOUMYA RANJAN DAS VS	// 0

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171	D-WP(C)/11509/2025 WP(C)/8436/2025	EXECUTIVE ENGINEER, TPWODL, RAJGANGPUR DIVISION, RAJGANGPUR KUNA KUMARI SWAIN VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// // 0 //
172	D-WP(C)/10389/2025 WP(C)/8437/2025	SACHITRANANDA SWAIN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
173	D-WP(C)/8911/2025 WP(C)/8438/2025	SANJAY KUMAR AGRAWAL VS STATE OF ODISHA	SUBHAM AGRAWAL VS	// 0 //
174	D-WP(C)/11556/2025 WP(C)/8439/2025	SUMITRA MATAM VS ASSISTANT SETTLEMENT OFFICER, SETTLEMENT OFFICE, JEYPORE, KORAPUT	GOPINATH MISHRA VS	// 0 //
175	D-WP(C)/11560/2025 WP(C)/8440/2025	ASHOK KUMAR CHINARA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
176	D-WP(C)/10549/2025 WP(C)/8441/2025	JAYASHREE JENA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
177	D-WP(C)/11722/2025 WP(C)/8442/2025	ARJUN MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
178	D-WP(C)/11602/2025 WP(C)/8443/2025	M/S BISMAY KHUNTIA VS JOINT COMMISSIONER OF STATE TAX (APPEAL) ODISHA	KAJAL SAHOO VS	// 0 //
179	D-WP(C)/10868/2025 WP(C)/8444/2025	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
180	D-WP(C)/11656/2025 WP(C)/8445/2025	MAYADHAR RATH VS STATE OF ODISHA	PRAKASH KUMAR ROUT VS	// 0 //
181	D-WP(C)/8796/2025 WP(C)/8446/2025	RINKU DEVI VS STATE OF ODISHA	KISHORE CHANDRA SATAPATHY VS	// 0 //

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182	D-WP(C)/11344/2025 WP(C)/8447/2025	KANA @ KANAKA MUKHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
183	D-WP(C)/11516/2025 WP(C)/8448/2025	JHUNILATA SATAPATHY VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
184	D-WP(C)/11274/2025 WP(C)/8449/2025	M/S SOCIETY FOR ENVIRONMENTAL PROTECTION AND HUMAN RESOURCES DEVELOPMENT VS STATE OF ODISHA	LORVENTIBSK VS	// 0 //
185	D-WP(C)/11699/2025 WP(C)/8450/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
186	D-WP(C)/11703/2025 WP(C)/8451/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
187	D-WP(C)/4158/2025 WP(C)/8452/2025	PRAKASH CHANDRA SWAIN VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
188	D-WP(C)/11704/2025 WP(C)/8453/2025	MINATI DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
189	D-WP(C)/11708/2025 WP(C)/8454/2025	GANESWAR BISWAL VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
190	D-WP(C)/10982/2025 WP(C)/8455/2025	MAKARDHWAJ KALSAL VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
191	D-WP(C)/11343/2025 WP(C)/8456/2025	BISWAJIT SWAIN VS STATE OF ODISHA	MANA MOHAN PATTANAİK VS	// 0 //
192	D-WP(C)/11517/2025 WP(C)/8457/2025	ARAKSHITA PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
193	D-WP(C)/11711/2025	TRILOCHAN NAYAK	SITANSU MOHAN SINGH	//

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	WP(C)/8458/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/11345/2025 WP(C)/8459/2025	ARBIND BISWAL VS UNION OF INDIA	PRAKASH KUMAR MISHRA VS	// 0 //
195	D-WP(C)/11617/2025 WP(C)/8460/2025	EXECUTIVE ENGINEER (ELECT) TPWODL VS THE APPELLATE AUTHORITY OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR , ROURKELA	PRASANTA KUMAR TRIPATHY VS	// 0 //
196	D-WP(C)/11518/2025 WP(C)/8461/2025	BISHNU PRIYA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
197	D-WP(C)/11110/2025 WP(C)/8462/2025	ASWINI KUMAR SUBUDHI VS INDIAN OIL CORPORATION LTD., SAMBALPUR DIVISIONAL OFFICE	DWARIKA PRASAD MOHANTY VS	// 0 //
198	D-WP(C)/11204/2025 WP(C)/8463/2025	ALEKHA PATRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
199	D-WP(C)/11574/2025 WP(C)/8464/2025	THE MANAGING COMMITTEE OF SARASWATIPUR FARMERS SERVICE COOPERATIVE SOCIETY LTD, PIPILI, PURI VS REGISTRAR COOPERATIVE SOCIETIES, ODISHA, BBSR	ANIMESH MOHANTY VS	// 0 //
200	D-WP(C)/11285/2025 WP(C)/8465/2025	MD ABID ANSARI VS STATE TRANSPORT AUTHORITY OF ODISHA, CUTTACK	ANIMESH MOHANTY VS	// 0 //
201	D-WP(C)/11810/2025 WP(C)/8466/2025	SANGITA PINGUA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
202	D-WP(C)/10769/2025 WP(C)/8467/2025	SUDESHNA DANDAPAT VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
203	D-WP(C)/11523/2025 WP(C)/8468/2025	PARSHURAM BEURA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
204	D-WP(C)/11709/2025 WP(C)/8469/2025	SANGRAM KESHARI NAYAK VS	ARUN KUMAR PATRA VS	// 0

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205	D-WP(C)/11749/2025 WP(C)/8470/2025	STATE OF ORISSA SURESH CHANDRA DASH VS	AMIT PRASAD BOSE VS	// // 0
206	D-WP(C)/11712/2025 WP(C)/8471/2025	STATE OF ODISHA SWADHIN GOUDA VS	SUVASHISH PATTANAIAK VS	// // 0
207	D-WP(C)/11429/2025 WP(C)/8472/2025	STATE OF ODISHA SUSIL KUMAR BEHERA VS	MD. GOLAM MADANI VS	// // 0
208	D-WP(C)/11620/2025 WP(C)/8473/2025	STATE OF ODISHA ANANTA NAYAK VS	BHARAT BHUSAN ROUSTRAY VS	// // 0
209	D-WP(C)/11738/2025 WP(C)/8474/2025	BRANCH MANAGER OF ICICI BANK, MAYURBHANJ M/S. INFOCARE SOLUTIONS PRIVATE LTD., SAHEED NAGAR, BBSR VS	MADHAB LAL AGARWAL VS	// // 0
210	D-WP(C)/11623/2025 WP(C)/8475/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK II DIVISION M/S. MAA BASULAI WOMEN S.H.G., BHADRAK VS	KIRAN KUMAR PATEL VS	// // 0
211	D-WP(C)/11669/2025 WP(C)/8476/2025	STATE OF ODISHA BHANU LENKA VS	SADASIVA PATRA (1) VS	// // 0
212	D-WP(C)/11433/2025 WP(C)/8477/2025	STATE OF ODISHA SAROJ KUMAR MALLICK VS	MD. GOLAM MADANI VS	// // 0
213	D-WP(C)/8156/2025 WP(C)/8478/2025	STATE OF ODISHA SANJAY HIAL VS	DIPTI RANJAN BHOKTA VS	// // 0
214	D-WP(C)/11814/2025 WP(C)/8479/2025	STATE OF ODISHA PRADEEP KUMAR DASH VS	SAIBRATA RATH VS	// // 0
215	D-WP(C)/11768/2025 WP(C)/8480/2025	STATE OF ODISHA KUMUDINI PANDA VS	LAXMIKANTA MOHANTY VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/11744/2025 WP(C)/8481/2025	KANDALA VENKATA RAMANA VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
217	D-WP(C)/8247/2025 WP(C)/8482/2025	GOPAL CHANDRA NAYAK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
218	D-WP(C)/11870/2025 WP(C)/8483/2025	SABUDDIN SAHA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
219	D-WP(C)/11624/2025 WP(C)/8484/2025	M/S MAA BASULAI WOMEN SELF HELP GROUP, BHADRAK VS STATE OF ODISHA	KIRAN KUMAR PATEL VS	// 0 //
220	D-WP(C)/10727/2025 WP(C)/8485/2025	SAILABALA JENA VS STATE OF ODISHA	CHITTA RANJAN SWAIN VS	// 0 //
221	D-WP(C)/11445/2025 WP(C)/8486/2025	NARAYAN SWAIN VS COMMISSIONER, CONSOLIDATION AND SETTLEMENT, BBSR	AMIT PRASAD BOSE VS	// 0 //
222	D-WP(C)/11519/2025 WP(C)/8487/2025	BASUDEV JENA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
223	D-WP(C)/11735/2025 WP(C)/8488/2025	SUDARSAN PATRA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/11763/2025 WP(C)/8489/2025	FAKIR CHARAN BEHERA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
225	D-WP(C)/9720/2025 WP(C)/8490/2025	ALOK KUMAR SAHU VS STATE OF ODISHA	PRAFULLA KUMAR LENKA VS	// 0 //
226	D-WP(C)/11754/2025 WP(C)/8491/2025	JAGYASINI GAHIR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //
227	D-WP(C)/11670/2025	MOHAMMAD @ MD JAMIL	PITAMBAR JENA	//

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	WP(C)/8492/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/10565/2025 WP(C)/8493/2025	SIBA PRASAD SAHU VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR	BHABANI PRASAD MOHANTY VS	// 0 //
229	D-WP(C)/11694/2025 WP(C)/8494/2025	CHHAYABATI MUDULI VS STATE OF ODISHA	NRUSINGH CHARAN ROUT VS	// 0 //
230	D-WP(C)/10667/2025 WP(C)/8495/2025	SABITA NAYAK VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	// 0 //
231	D-WP(C)/11621/2025 WP(C)/8496/2025	M/S. IPINIT VANASPATI LTD., CUTTACK VS THE PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR	AMITABH MISHRA VS	// 0 //
232	D-WP(C)/11907/2025 WP(C)/8497/2025	SHIVOM MINERALS LIMITED, ROURKELA VS MEMBER SECRETARY, ODISHA STATE POLLUTION CONTROL BOARD	LALITENDU MISHRA VS	// 0 //
233	D-WP(C)/10770/2025 WP(C)/8498/2025	BASANTI MOHANTY VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
234	D-WP(C)/11520/2025 WP(C)/8499/2025	RABINDRA PATAKHANDAL VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //
235	D-WP(C)/11614/2025 WP(C)/8500/2025	M/S ASSOCIATED ENGINEERING VS THE COMMISSIONER GST AND CENTRAL EXCISE ROURKELA	ASIT KUMAR DASH VS	// 0 //
236	D-WP(C)/11717/2025 WP(C)/8501/2025	SIBA SANKAR DASMOHAPATRA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
237	D-WP(C)/11860/2025 WP(C)/8502/2025	ASHOK KUMAR GOYAL @ AGRAWAL VS STATE OF ORISSA	SUSHANTA KUMAR PRADHAN VS	// 0 //
238	D-WP(C)/11640/2025 WP(C)/8503/2025	SUBASA CHANDRA SWAIN VS	SWAPNIL ROY VS	// 0

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239	D-WP(C)/11362/2025 WP(C)/8504/2025	STATE OF ODISHA AKHAYA KUMAR PARIDA VS	KSHIROD KUMAR ROUT VS	// // 0
240	D-WP(C)/10320/2025 WP(C)/8505/2025	STATE OF ODISHA TARAK NATH DAS VS	SOUMYA RANJAN MOHANTY VS	// // 0
241	D-WP(C)/10860/2025 WP(C)/8506/2025	BANK OF BARODA BIRANCHI NARAYAN MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0
242	D-WP(C)/11719/2025 WP(C)/8507/2025	STATE OF ODISHA ANUSUYA SAHU VS	KISHORE KUMAR JENA VS	// // 0
243	D-WP(C)/11842/2025 WP(C)/8508/2025	STATE OF ODISHA PANKAJ KUMAR MOHALIK VS	GYANENDRA CHANDRA SWAIN VS	// // 0
244	D-WP(C)/10844/2025 WP(C)/8509/2025	STATE OF ODISHA BAHANA NAIK VS	SATYAJIT BEHERA VS	// // 0
245	D-WP(C)/11901/2025 WP(C)/8510/2025	STATE OF ODISHA ABANI KUMAR PATRA VS	SWAGAT KUMAR SAHU VS	// // 0
246	D-WP(C)/9594/2025 WP(C)/8511/2025	STATE OF ODISHA ADHAR PRASAD JENA VS	SAUBHAGYA KETAN NAYAK VS	// // 0
247	D-WP(C)/11710/2025 WP(C)/8512/2025	STATE OF ODISHA DHARITRI MISHRA VS	GOPAL SINHA VS	// // 0
248	D-WP(C)/11821/2025 WP(C)/8513/2025	STATE OF ODISHA DILLIP KUMAR MISHRA VS	BUDHADEV ROURTRAY VS	// // 0
249	D-WP(C)/11080/2025 WP(C)/8514/2025	STATE OF ODISHA SEBATI BEHERA VS	RAMA KRISHNA BISOI VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/11780/2025 WP(C)/8515/2025	SAILABALA MOHAPATRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
251	D-WP(C)/11675/2025 WP(C)/8516/2025	ADIKANDA DEY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
252	D-WP(C)/11680/2025 WP(C)/8517/2025	SUSAMA PADHIARI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
253	D-WP(C)/11840/2025 WP(C)/8518/2025	MANOJ KUMAR NAHAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
254	D-WP(C)/11843/2025 WP(C)/8519/2025	TAPAN KUMAR SAHU VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
255	D-WP(C)/11685/2025 WP(C)/8520/2025	DR KANHU CHARAN SWAIN VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
256	D-WP(C)/11718/2025 WP(C)/8521/2025	AMITAV CHANDA VS STATE OF ODISHA	AKHAND VS	// 0 //
257	D-WP(C)/11761/2025 WP(C)/8522/2025	DR.GOPABANDHU BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
258	D-WP(C)/11139/2025 WP(C)/8523/2025	CHAKRADHAR NAIK VS THE COLLECTOR AND D.M., MAYURBHANJ	SHANTI RANJAN BEHERA VS	// 0 //
259	D-WP(C)/11765/2025 WP(C)/8524/2025	MAHESWAR DAS VS THE STATE OF ORISSA	SANJAY KUMAR BEHERA VS	// 0 //
260	D-WP(C)/11702/2025 WP(C)/8525/2025	DINABANDHU MALIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //
261	D-WP(C)/11849/2025	PUSPITA MOHAPATRA	BIDHUBHUSANA MOHAPATRA	//

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	WP(C)/8526/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/11705/2025 WP(C)/8527/2025	JAGABANDHU SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
263	D-WP(C)/11850/2025 WP(C)/8528/2025	SANDHYARANI MISHRA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
264	D-WP(C)/9641/2025 WP(C)/8529/2025	SHAILENDRA KUMAR JHA VS COMMISSIONER OF KRNDRIYA VIDYALAYA SANGATHAN NEW DELHI	NIRMAL RANJAN ROURAY VS	// 0 //
265	D-WP(C)/11851/2025 WP(C)/8530/2025	DR. MURALIDHAR RATH VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	// 0 //
266	D-WP(C)/11706/2025 WP(C)/8531/2025	SAIRAM APAT VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
267	D-WP(C)/10037/2025 WP(C)/8532/2025	RAJESH KUMAR BEHERA VS THE PRINCIPAL COMMISSIONER CGST AND CENTRAL EXCISE, BBSR COMMISSIONERATE	BHABANI PRASAD MOHANTY VS	// 0 //
268	D-WP(C)/11855/2025 WP(C)/8533/2025	TRILOCHAN KHATUA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
269	D-WP(C)/11684/2025 WP(C)/8534/2025	BIBHUTI BHUSAN MAHARANA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
270	D-WP(C)/10966/2025 WP(C)/8535/2025	ARAVINDA BEHERA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
271	D-WP(C)/11857/2025 WP(C)/8536/2025	GAYATRI NAYAK VS STATE OF ODISHA	BIDHUBHUSANA MOHAPATRA VS	// 0 //
272	D-WP(C)/9611/2025 WP(C)/8537/2025	PRAVAKAR PATRA VS	BISWARANJAN MAHARATHA VS	// 0

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273	D-WP(C)/11528/2025 WP(C)/8538/2025	DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, ODISHA PRAVANJAN BARIK VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// // 0 //
274	D-WP(C)/11200/2025 WP(C)/8539/2025	PRADEEP KUMAR BARIK VS STATE OF ODISHA	PRONOY MOHANTY VS	// 0 //
275	D-WP(C)/10876/2025 WP(C)/8540/2025	PURUSOTTAM PATRA VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
276	D-WP(C)/11936/2025 WP(C)/8541/2025	GOURANGA CHARAN MALLICK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
277	D-WP(C)/11944/2025 WP(C)/8542/2025	JIGYANSA MOHANTY VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //
278	D-WP(C)/11995/2025 WP(C)/8543/2025	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
279	D-WP(C)/11190/2025 WP(C)/8544/2025	SATYABRATA JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
280	D-WP(C)/8228/2025 WP(C)/8545/2025	PADMA CHARAN PRADHAN VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
281	D-WP(C)/11862/2025 WP(C)/8546/2025	NIHAR RANJAN RANASINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
282	D-WP(C)/11969/2025 WP(C)/8547/2025	NARASINGH PATRA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
283	D-WP(C)/11942/2025 WP(C)/8548/2025	BRAJABANDHU KHATUA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //

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284	D-WP(C)/11967/2025 WP(C)/8549/2025	T.SRIDEVI PATRA VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
285	D-WP(C)/11881/2025 WP(C)/8550/2025	GIRIJANANDAN PATTNAIK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
286	D-WP(C)/11947/2025 WP(C)/8551/2025	M/S MAA MAHESWARI FILLING STATION, ANGUL VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// 0 //
287	D-WP(C)/11700/2025 WP(C)/8552/2025	HARINARAYAN PATNAIK VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //
288	D-WP(C)/9620/2025 WP(C)/8553/2025	SWARNA PATTNAIK VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
289	D-WP(C)/11877/2025 WP(C)/8554/2025	LAXMI NARAYAN TIWARY VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //
290	D-WP(C)/11611/2025 WP(C)/8555/2025	EXECUTIVE ENGINEER (ELECT) TPWODL VS THE APPELLATE AUTHORITY , OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR	PRASANTA KUMAR TRIPATHY VS	// 0 //
291	D-WP(C)/9785/2025 WP(C)/8556/2025	GOURA HARI PATRA VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //
292	D-WP(C)/11606/2025 WP(C)/8557/2025	MANOJ KUMAR SAHU VS THE CHIEF COMMISSIONER OF CT AND GST , ODISHA	ASIT KUMAR DASH VS	// 0 //
293	D-WP(C)/10799/2025 WP(C)/8558/2025	SUDHAKAR BEHERA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
294	D-WP(C)/8296/2025 WP(C)/8559/2025	KAMALAKANTA MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
295	D-WP(C)/11655/2025	BISMAYA KUMAR DASH	SHISHIR KUMAR SAMAL	//

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	WP(C)/8560/2025	VS SECRETARY MINISTRY OF INFORMATION AND BROAD CASTING, GOVT OF INDIA, NEW DELHI	VS	0 //
296	D-WP(C)/11946/2025 WP(C)/8561/2025	SURA PRASAD BARIK VS GOVT. OF ODISHA	SUJATA JENA VS	// 0 //
297	D-WP(C)/11323/2025 WP(C)/8562/2025	JANKI LAL AGARWALLA VS UNION OF INDIA	SARADA PRASAD DASH VS	// 0 //
298	D-WP(C)/11658/2025 WP(C)/8563/2025	TRIPATI PANAKA VS COLLECTOR, NABARANGPUR	BIDHUBHUSANA MOHAPATRA VS	// 0 //
299	D-WP(C)/11661/2025 WP(C)/8564/2025	ADAITA PALAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
300	D-WP(C)/11975/2025 WP(C)/8565/2025	SHANKAR SAWADIA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
301	D-WP(C)/11386/2025 WP(C)/8566/2025	HAJI SK MUSTAQUE ALLI VS SHYAMALA DUTTA	DHRENDRA KUMRA DAS VS	// 0 //
302	D-WP(C)/11750/2025 WP(C)/8567/2025	GANANATH SAHU VS STATE OF ORISSA	PRATIK NAYAK VS	// 0 //
303	D-WP(C)/11976/2025 WP(C)/8568/2025	ANUP KUMAR AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
304	D-WP(C)/11981/2025 WP(C)/8569/2025	RAMESH KUMAR DHANUKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
305	D-WP(C)/12021/2025 WP(C)/8570/2025	MD AMINUL ISLAM VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
306	D-WP(C)/11310/2025 WP(C)/8571/2025	LIPSARANI MOHANTY VS	AMIYA KUMAR MISHRA VS	// 0

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307	D-WP(C)/11784/2025 WP(C)/8572/2025	STATE OF ODISHA BAIKUNTHA PRASAD NATH SHARMA VS	GOPAL KRUSHNA NANDA VS	// // 0
308	D-WP(C)/11989/2025 WP(C)/8573/2025	STATE OF ODISHA NETRANANDA BEHERA VS	LAXMIKANTA MOHANTY VS	// // 0
309	D-WP(C)/11954/2025 WP(C)/8574/2025	STATE OF ORISSA NIRAKAR MISHRA VS	AKSHAYA KUMAR JENA VS	// // 0
310	D-WP(C)/11671/2025 WP(C)/8575/2025	THE CHIEF EXECUTIVE OFFICER TPCOLD., KHURDA MOHAMMAD @ MD JAMIL VS	PITAMBAR JENA VS	// // 0
311	D-WP(C)/11785/2025 WP(C)/8576/2025	STATE OF ODISHA BIBHUTI BHUSAN DAS VS	GOPAL KRUSHNA NANDA VS	// // 0
312	D-WP(C)/11723/2025 WP(C)/8577/2025	STATE OF ODISHA SAROJ KUMAR SAHOO VS	GOPINATH MISHRA VS	// // 0
313	D-WP(C)/11802/2025 WP(C)/8578/2025	STATE OF ODISHA MADHUSMITA TAKRI VS	SURYAKANTA DASH VS	// // 0
314	D-WP(C)/11727/2025 WP(C)/8579/2025	STATE OF ODISHA SUBASH CHANDRA BARIK VS	KSHIROD KUMAR SAHOO VS	// // 0
315	D-WP(C)/11984/2025 WP(C)/8580/2025	INCOME TAX OFFICER, PURI PURNACHANDRA SAHU VS	KULDEEP MOHANTY VS	// // 0
316	D-WP(C)/11962/2025 WP(C)/8581/2025	STATE OF ODISHA AMIYA KUMAR DAS VS	AKSHAYA KUMAR JENA VS	// // 0
317	D-WP(C)/8237/2025 WP(C)/8582/2025	THE CHIEF EXECUTIVE OFFICER TPCODL., KHURDA BRUDABAN PRADHAN VS	MAHENDRA KUMAR SAHOO VS	// // 0
		STATE OF ODISHA		//

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318	D-WP(C)/11938/2025 WP(C)/8583/2025	M/S ARJJAB TECHNOLOGIES,JAJAPUR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// ()
319	D-WP(C)/11859/2025 WP(C)/8584/2025	JADABA CHANDRA @ JADABA SAHU VS THE TAHASILDAR, RAMPUR	SRIKAR KUMAR RATH VS	// ()
320	D-WP(C)/11733/2025 WP(C)/8585/2025	KUBERA DIGAL VS STATE OF ODISHA	LINGARAJ SARANGI VS	// ()
321	D-WP(C)/11755/2025 WP(C)/8586/2025	BISWABANDHU PATRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// ()
322	D-ABLAPL/8309/2025 ABLAPL/3264/2025	CHITTARANJAN MOHAPATRA @ BABI VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	DHENKANAL TOWN /125 /2025 ()
323	D-ABLAPL/8676/2025 ABLAPL/3265/2025	CHIRANJIT SARKAR VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KALIMELA /107 /2024 ()
324	D-ABLAPL/8471/2025 ABLAPL/3266/2025	ARJUN PARIJA @ ARJUNA VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /138 /2024 ()
325	D-ABLAPL/8620/2025 ABLAPL/3267/2025	BIKESHANA BHINA @ BHOINA VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /357 /2024 ()
326	D-ABLAPL/8685/2025 ABLAPL/3268/2025	SASHIKANT @ LITAN NAYAK VS STATE OF ODISHA	MANAS KUMAR CHAND VS	AUL /129 /2025 ()
327	D-ABLAPL/8687/2025 ABLAPL/3269/2025	JITENDRA SHARMA VS STATE OF ODISHA	SUBODH KUMAR MOHANTY VS	ORIENT /40 /2025 ()
328	D-ABLAPL/8645/2025 ABLAPL/3270/2025	NITYANANDA MALLICK @ SHIBA MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	TANGI /74 /2025 ()
329	D-ABLAPL/8694/2025	KUSHA DAS	DUSHMANTA KUMAR BISWAL	// KUMBHARAPARA /99 /2025

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	ABLAPL/3271/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/8700/2025 ABLAPL/3272/2025	YASHUB MAHAMMAD VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	HINDOL /22 /2025 () //
331	D-ABLAPL/8668/2025 ABLAPL/3273/2025	MURALIDHAR MUKHI @ BUDHA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	PHULBANI SADAR /52 /2025 () //
332	D-ABLAPL/8786/2025 ABLAPL/3274/2025	JAGAT JEEBAN GHADEI VS STATE OF ODISHA	SOUBHAGYA KUMAR RATH VS	SINAPALI /201 /2024 () //
333	D-ABLAPL/8670/2025 ABLAPL/3275/2025	JAGADISH @ JAGDISH BADAPANDA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /74 /2025 () //
334	D-ABLAPL/8691/2025 ABLAPL/3276/2025	RABINARAYAN MAJHI @ TIKU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) 2(A)CC/0000099/2020
335	D-ABLAPL/8703/2025 ABLAPL/3277/2025	MANOJ PATRA @ MANU PATRA VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /49 /2025 () //
336	D-ABLAPL/8728/2025 ABLAPL/3278/2025	MANOJA MISHRA VS STATE OF ODISHA	PRATYASISH MOHANTY VS	CDA-II /1 /2025 () //
337	D-ABLAPL/8693/2025 ABLAPL/3279/2025	ANIL KUMAR NAIK @ ANIL KUMAR NAYAK VS STATE OF ODISHA	DUSHMANTA KUMAR BISWAL VS	PURI TOWN /98 /2025 () //
338	D-ABLAPL/8730/2025 ABLAPL/3280/2025	CHITARANJAN NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH /106 /2025 () //
339	D-ABLAPL/6761/2025 ABLAPL/3281/2025	SAHIL KHAN @ SAJID KHAN VS STATE OF ODISHA	AMIT SUJAT BISWAL VS	MAHILA P.S. BUXIBAZAR /33 /2025 () //
340	D-ABLAPL/6765/2025 ABLAPL/3282/2025	GUGU @ JAGAN BHOI VS	LAXMINARAYAN RAYATSINGH VS	PURI SADAR /223 /2013 ()

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341	D-ABLAPL/7825/2025 ABLAPL/3283/2025	STATE OF ODISHA NARESH KEDIA @ NARESH KUMAR KEDIA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// LAXMISAGAR P.S. /528 /2024 ()
342	D-ABLAPL/8737/2025 ABLAPL/3284/2025	STATE OF ODISHA CHANDRA KANTA KHANDAI VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// PANIKOILI /62 /2025 ()
343	D-ABLAPL/8047/2025 ABLAPL/3285/2025	STATE OF ODISHA SK. AMAR @ SK. UMAR UDDIN @ S.K. UMARUDDIN VS STATE OF ODISHA	KEDAR SANKAR SAHU VS	// DHENKANAL SADAR /138 /2025 ()
344	D-ABLAPL/7849/2025 ABLAPL/3286/2025	STATE OF ODISHA ANIRUDHA DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// TANGI /65 /2025 ()
345	D-ABLAPL/8455/2025 ABLAPL/3287/2025	STATE OF ODISHA KSHITISH KUMAR TRIPATHY VS STATE OF ODISHA	BADRINARAYAN PANDA VS	// SORO /183 /2025 ()
346	D-ABLAPL/8674/2025 ABLAPL/3288/2025	STATE OF ODISHA SK. AISAN @ AHSAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE SADAR /516 /2024 ()
347	D-ABLAPL/8783/2025 ABLAPL/3289/2025	STATE OF ODISHA MANOJ SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	// RENGALI DAM SITE /42 /2025 ()
348	D-ABLAPL/8103/2025 ABLAPL/3290/2025	STATE OF ODISHA SUNIL RAUTA @ JADIA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// POLASARA PS /1 /2025 ()
349	D-ABLAPL/8784/2025 ABLAPL/3291/2025	STATE OF ODISHA BIPIN KUMAR SAHOO @ BIPINI SAHU VS STATE OF ODISHA	SONALI PRIYADARSHINI VS	// JUDUM /31 /2025 ()
350	D-ABLAPL/8249/2025 ABLAPL/3292/2025	STATE OF ODISHA MAHESWAR RANABHAT VS STATE OF ODISHA	AMITAV TRIPATHY VS	// DASPALLA /56 /2025 ()
351	D-ABLAPL/8257/2025 ABLAPL/3293/2025	STATE OF ORISSA SUNIL @ AJGAR ALLI SA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// CHARICHHAKA /75 /2024 ()

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352	D-ABLAPL/8428/2025 ABLAPL/3294/2025	PRADIP KUMAR SWAIN @ CHIKU VS STATE OF ODISHA	DIPTI MAYEE LENKA VS	KUJANGA /113 /2025 () //
353	D-ABLAPL/8430/2025 ABLAPL/3295/2025	BIRANCHI NARAYAN JENA VS STATE OF ODISHA	MANORANJAN DAS VS	NIHALPRASAD /57 /2025 () //
354	D-ABLAPL/8439/2025 ABLAPL/3296/2025	AKSHYA KUMAR PAIDA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	GHATAGAON /86 /2025 () //
355	D-ABLAPL/8705/2025 ABLAPL/3297/2025	SATRUGHANA JENA VS STATE OF ODISHA	PRABIR KUMAR RAY VS	DHARMASALA /142 /2025 () //
356	D-ABLAPL/8785/2025 ABLAPL/3298/2025	NETRA @ NABIN KUMAR PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /38 /2025 () //
357	D-ABLAPL/8789/2025 ABLAPL/3299/2025	SK. JAMIRUDDIN VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	PURUNABAZAR /17 /2025 () //
358	D-ABLAPL/8706/2025 ABLAPL/3300/2025	SAMBIT KUMAR SUNDARAY @ SITU SUNDARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /37 /2025 () //
359	D-ABLAPL/8792/2025 ABLAPL/3301/2025	SANJUA KUMAR NAHAKA VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	TALCHER TOWN /389 /2019 () //
360	D-ABLAPL/8712/2025 ABLAPL/3302/2025	KALANDI BEHERA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PARADEEP MODEL /45 /2025 () //
361	D-ABLAPL/8625/2025 ABLAPL/3303/2025	PRASHANTA SAHU VS STATE OF ODISHA	BISWABARA DASH VS	PATTAPUR (ASKA) /127 /2025 () //
362	D-ABLAPL/8690/2025 ABLAPL/3304/2025	ANIL KUMAR MOHAPATRA VS STATE OF ODISHA	RAKESH BEHERA VS	KAMAKHYANAGAR /120 /2025 () //
363	D-ABLAPL/8715/2025	SONA @ SONA MANDAL	SATYA SHIVA DASH	UMERKOTE /94 /2021

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	ABLAPL/3305/2025	VS STATE OF ODISHA	VS	() //
364	D-ABLAPL/8704/2025 ABLAPL/3306/2025	ANIL NAYAK @ ANIL KUMAR NAYAK VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	BHARATPUR PS /47 /2025 () //
365	D-ABLAPL/8727/2025 ABLAPL/3307/2025	AMIT KUMAR NAYAK VS STATE OF ODISHA	GYANA RANJAN DHAL VS	BHARATPUR PS /112 /2025 () //
366	D-ABLAPL/8708/2025 ABLAPL/3308/2025	MALLIK GULFAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	PURUNABAZAR /57 /2025 () //
367	D-ABLAPL/6660/2025 ABLAPL/3309/2025	HRUSHIKESH JENA VS STATE OF ODISHA	AMLAN MOHANTY VS	JAJPUR SADAR /53 /2025 () //
368	D-ABLAPL/8748/2025 ABLAPL/3310/2025	BALIA @ ANIL KUMAR BISWAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	PATKURA /512 /2021 () //
369	D-ABLAPL/7999/2025 ABLAPL/3311/2025	DEBENDRA KUMAR JENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KALINGA NAGAR /75 /2025 () //
370	D-ABLAPL/8863/2025 ABLAPL/3312/2025	CHINTU PAITAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MAHAKALPARA /33 /2025 () //
371	D-ABLAPL/8350/2025 ABLAPL/3313/2025	SAILABALA NAYAK VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	BHARATPUR PS /47 /2025 () //
372	D-ABLAPL/7704/2025 ABLAPL/3314/2025	RAJU KHILLO VS STATE OF ODISHA	AMIT BISWAL VS	SEMILLIGUDA /135 /2024 () //
373	D-ABLAPL/8865/2025 ABLAPL/3315/2025	TITUA @ TITU DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /99 /2025 () //
374	D-ABLAPL/8399/2025 ABLAPL/3316/2025	YAJNESWAR PRADHAN VS	JYOTIRMAYA SAHOO VS	CHANDAKA P.S. /67 /2025 ()

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375	D-ABLAPL/8450/2025 ABLAPL/3317/2025	STATE OF ODISHA GURIA JENA @ PABITRA JENA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// NANDIPADA /14 /2025 () //
376	D-ABLAPL/8981/2025 ABLAPL/3318/2025	AABID KHAN @ AABID HUSEN VS STATE OF ODISHA	ANITA SAHOO VS	JONK /61 /2025 () //
377	D-ABLAPL/8939/2025 ABLAPL/3319/2025	NARENDRA BEHARI @ NARENDRA BEHARI DAS VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	SAHADEV KHUNTA /103 /2025 () //
378	D-ABLAPL/8526/2025 ABLAPL/3320/2025	RAJESH DAS VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	KENDRAPARA SADAR /84 /2025 () //
379	D-ABLAPL/8868/2025 ABLAPL/3321/2025	MANAS RANJAN DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KHURDA P.S. /117 /2025 () //
380	D-ABLAPL/8973/2025 ABLAPL/3322/2025	SWARNAPRIYA SWAIN VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	KUJANGA /121 /2025 () //
381	D-ABLAPL/8506/2025 ABLAPL/3323/2025	RINALATA KHANDUAL @ RINABALA KHADUAL VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	JATNI P.S. /102 /2025 () //
382	D-ABLAPL/8552/2025 ABLAPL/3324/2025	DILLIP KUMAR HAZRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADACHANA /64 /2025 () //
383	D-ABLAPL/7793/2025 ABLAPL/3325/2025	BABY @ ASHOK SWAIN VS STATE OF ODISHA	SAROJ KUMAR DASH VS	RASOL /63 /2025 () //